

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 27(ND)/2015
CA NO.

CORAM:

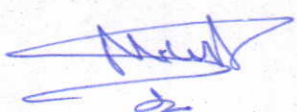

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 29.08.2016

NAME OF THE COMPANY: Mr. Yash Goylyam
V/s
M/s. Nulon India Pvt. Ltd.


SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	SARWAR RAZA	Adv.	Petitioners	
2.	T.A. KHAN	Adv.		
3.	MAJID DURRANI	Adv.		
4.	MOHD. WASEEM AKRAM	Adv.		
5.	ABHAY PRATA P. SINGH	Adv.	Respondents	

Order

This petition has been transferred from Bench No. II and fixed for proper orders.

Accordingly, list on 6th October 2016


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(S.K. MOHAPATRA)
MEMBER (T)

29th August, 2016
(P.K. SUD)